

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2160  
TO BE ANSWERED ON 04.08.2022**

**WELFARE OF LANDLESS AGRICULTURE LABOURERS**

**2160. SHRI IRANNA KADADI:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether as per 2011 Census, the State of Karnataka has large number of landless agricultural labourers;**
- (b) if so, the details thereof, State/UT-wise; and**
- (c) the details of welfare schemes being implemented including e-Shram card for these labourers and farmers with physical targets set and achieved during each of the last three years, scheme-wise and State/UT-wise particularly in Karnataka?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b): No specific census/survey of landless agricultural labourers has been conducted and as such the exact number of landless agricultural labourers in the country is not available.**

**(c): The Government is mandated to provide Social Security to unorganised sector workers including landless agricultural labourers by formulating suitable welfare schemes on matters relating to (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government.**

**The Life and Disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY). PMJJBY is available to the people in the age group of 18 to 50 years having a bank/post office account who**

**Contd..2/-**

**give their consent to join/enable auto debit. Risk coverage under this scheme is for Rs. 2.00 lakh in case of death of insured, due to any reason, at an annual premium of Rs. 436/- which is to be auto-debited from the subscriber's bank/post office account. The Pradhan Mantri Suraksha Bima Yojana (PMSBY) is also available to the people in the age group of 18 to 70 years with a bank/post office account who give their consent to join/enable auto debit. The risk coverage under the scheme is for Rs 2.00 lakh in case of accidental death or total permanent disability and Rs. 1.00 lakh for partial permanent disability; due to accident at a premium of Rs. 20 per annum which is to be deducted from the account holder's bank/post office account through 'auto-debit'. The details of the beneficiaries registered under PMJJBY and PMSBY is at Annexure I.**

**The Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) provides an annual health cover of Rs. 5 lakhs per eligible family for secondary and tertiary care hospitalization corresponding to 1949 treatment procedures across 27 specialties. It is a completely cashless and paperless scheme. The beneficiary families under AB-PMJAY have been identified from Social Economic Caste Census (SECC) of 2011 basis 6 deprivation and 11 occupational criteria across rural and urban areas. As on 12.07.2022, a total of 18.47 crore individuals including the State of Karnataka have been verified and provided with the Ayushman Cards.**

**In order to provide old age protection, the Government of India launched Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme in 2019. It provides monthly pension of Rs. 3000/- after attaining the age of 60 years. The workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less and not a member of EPFO/ESIC/NPS (Govt. funded) can join the PM-SYM Scheme. Under this scheme 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Under the scheme, the funds towards Government's contribution are provided to LIC being the fund manager. The State-wise details of beneficiaries registered under PM-SYM scheme is at Annexure II.**

**Contd..3/-**

**Apart from these schemes, Atal Pension Yojana, Public Distribution System under National Food Security Act, Mahatma Gandhi National Rural Employment Guarantee Act, Deen Dayal Upadhyay Gramin Kaushal Yojana, Pradhan Mantri Awas Yojana, National Social Assistance Programme, Gareeb Kalyan Rojgar Yojana, Mahatma Gandhi Bunkar Bima Yojana, Deen Dayal Upadhyay Antyodaya Yojana, PMSVANidhi, Pradhan Mantri Kaushal Vikas Yojana, are also available to the unorganised workers depending upon their eligibility criteria.**

**Further, the Government has launched e-Shram portal in August, 2021 with an objective to create National Database of unorganised workers and to facilitate delivery of Social Security Schemes/Welfare Schemes to the unorganised workers. As on 02.08.2022, more than 28 crore unorganised workers have been registered on e-Shram Portal. The State-wise details of unorganised workers registered under e-Shram portal is at Annexure III.**

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ANNEXURE REFERED TO IN REPLY TO PART (c) OF RAJYA SABHA UN-STARRED QUESTION NO. 2160 FOR 04.08.2022 REGARDING “WELFARE OF LANDLESS AGRICULTURE LABOURERS” RASIED BY SHRI IRANNA KADADI

Sl. No.	State-wise and Scheme-wise Cumulative Enrolment as on 29.06.2022		
	State/UT	PMJJBY	PMSBY
1	Andaman & Nicobar Islands	36,107	81,747
2	Andhra Pradesh	72,29,964	1,69,28,646
3	Arunachal Pradesh	94,230	1,75,202
4	Assam	21,73,747	61,48,941
5	Bihar	62,34,095	1,66,51,031
6	Chandigarh	83,968	2,70,779
7	Chhattisgarh	29,30,597	82,60,236
8	Dadra & Nagar Haveli	50,825	91,803
9	Daman & Diu	38,289	68,093
10	Delhi	14,61,022	39,67,479
11	Goa	1,73,650	3,97,311
12	Gujarat	46,84,017	1,09,16,075
13	Haryana	23,19,157	59,78,608
14	Himachal Pradesh	5,60,015	18,20,397
15	Jammu & Kashmir	4,61,107	11,27,052
16	Jharkhand	27,11,249	69,60,770
17	Karnataka	55,21,316	1,18,47,294
18	Kerala	11,85,302	58,71,142
19	Ladakh	12,485	24,540
20	Lakshadweep	2,919	8,207
21	Madhya Pradesh	64,27,790	1,87,60,378
22	Maharashtra	81,48,550	1,93,99,681
23	Manipur	1,13,597	2,82,847
24	Meghalaya	1,78,864	3,79,858
25	Mizoram	1,36,124	2,24,958
26	Nagaland	99,756	2,55,995
27	Odisha	37,95,489	1,04,80,969
28	Puducherry	1,09,449	2,69,565
29	Punjab	22,27,253	71,06,296
30	Rajasthan	54,34,511	1,46,84,686
31	Sikkim	68,811	1,46,690
32	Tamil Nadu	47,60,091	1,27,87,836
33	Telangana	43,56,952	1,02,06,943
34	Tripura	2,74,687	8,64,359
35	Uttar Pradesh	1,17,98,737	3,88,36,868
36	Uttarakhand	7,01,480	28,14,180
37	West Bengal	53,94,980	1,72,06,833
38	Total (Enrolment by PSBs and Major Private Banks)	9,19,91,182	25,23,04,295
39	*Others [Enrolments by Rural Cooperative Banks, Urban Cooperative Banks & Enrolments under Converged Schemes)	3,90,66,890	3,78,36,248
<b>Grand Total</b>		<b>13,10,58,072</b>	<b>29,01,40,543</b>

**ANNEXURE II**

ANNEXURE REFERED TO IN REPLY TO PART (c) OF RAJYA SABHA UN-STARRED QUESTION NO. 2160 FOR 04.08.2022 REGARDING “WELFARE OF LANDLESS AGRICULTURE LABOURERS” RASIED BY SHRI IRANNA KADADI.

Sl. No.	State/UT	Registration (as on 22.07.2022)
1	HARYANA	9,14,842
2	MAHARASHTRA	6,11,256
3	UTTAR PRADESH	8,81,586
4	GUJARAT	3,77,938
5	BIHAR	2,12,946
6	ODISHA	1,77,840
7	JHARKHAND	1,33,773
8	CHHATTISGARH	2,19,365
9	MADHYA PRADESH	1,61,867
10	RAJASTHAN	3,11,340
11	TAMIL NADU	62,959
12	KARNATAKA	1,48,284
13	ANDHRA PRADESH	1,56,884
14	JAMMU AND KASHMIR	75,736
15	WEST BENGAL	1,08,047
16	PUNJAB	48,414
17	TELANGANA	43,532
18	UTTARAKHAND	36,572
19	HIMACHAL PRADESH	47,085
20	TRIPURA	32,025
21	ASSAM	37,203
22	KERALA	13,787
23	DELHI	10,485
24	MANIPUR	4,808
25	NAGALAND	5,150
26	ANDAMAN AND NICOBAR ISLANDS	2,381
27	CHANDIGARH	5,195
28	MEGHALAYA	4,681
29	LADAKH	1,487
30	PUDUCHERRY	1,487
31	ARUNACHAL PRADESH	3,087
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1,616
33	MIZORAM	724
34	GOA	1,706
35	SIKKIM	181
36	LAKSHADWEEP	21
<b>Total</b>		<b>48,56,290</b>

**Annexure III**

ANNEXURE REFERED TO IN REPLY TO PART (c) OF RAJYA SABHA UN-STARRED QUESTION NO. 2160 FOR 04.08.2022 REGARDING “WELFARE OF LANDLESS AGRICULTURE LABOURERS” RASIED BY SHRI IRANNA KADADI

Sl. No.	State/UT	Registration
1	UTTAR PRADESH	8,29,06,977
2	BIHAR	2,83,82,267
3	WEST BENGAL	2,55,86,342
4	MADHYA PRADESH	1,63,81,001
5	ODISHA	1,32,80,668
6	MAHARASHTRA	1,28,44,494
7	RAJASTHAN	1,25,52,293
8	JHARKHAND	90,17,574
9	GUJARAT	87,04,332
10	CHHATTISGARH	81,64,397
11	TAMIL NADU	77,66,296
12	ANDHRA PRADESH	71,07,325
13	KARNATAKA	69,10,794
14	ASSAM	67,05,975
15	KERALA	58,83,781
16	PUNJAB	54,70,044
17	HARYANA	52,20,868
18	TELANGANA	37,97,652
19	JAMMU AND KASHMIR	33,09,658
20	DELHI	32,32,024
21	UTTARAKHAND	29,62,981
22	HIMACHAL PRADESH	19,12,367
23	TRIPURA	8,34,204
24	MANIPUR	3,96,010
25	MEGHALAYA	2,30,218
26	NAGALAND	2,15,773
27	PUDUCHERRY	1,75,589
28	CHANDIGARH	1,72,738
29	ARUNACHAL PRADESH	1,29,901
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	72,512
31	MIZORAM	37,268
32	GOA	37,122
33	ANDAMAN AND NICOBAR ISLANDS	27,933
34	LADAKH	25,806
35	SIKKIM	16,231
36	LAKSHADWEEP	1,498
Total		28,04,72,913

Data source: e-SHRAM Dashboard as on 02.08.2022.

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